

1	2	3	4
7	Thailand . . . . .	..	0.81
8	Czechoslovakia . . . . .	..	0.67
9	U.S.A. . . . .	..	0.63
10	Yugoslavia . . . . .	..	0.71
11	Philippines . . . . .	0.35	0.48
12	Mauritius . . . . .	..	0.13
13	Malaysia . . . . .	..	0.12
14	Bulgaria . . . . .	0.28	..
15	Vietnam . . . . .	..	0.09
4.96			19.51

**Counterfeit Notes Deposited by Certain Banks and Southern Railway in Madras Office of Reserve Bank**

825. SHRI K. GOPALAN: Will the Minister of FINANCE be pleased to state:

(a) whether the Reserve Bank traced counterfeit notes in the currency bundles deposited at its Madras Office by certain banks and Southern Railway;

(b) if so, what are the details thereof and whether any investigation has been made in this regard; if so, what action has been taken on the basis of investigation made; and

(c) whether any officials were found involved in this racket?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) Yes, Sir.

(b) and (c) Reserve Bank of India has reported details of forged notes detected during April-July, 1986 as

follow:—

Month	Total Number (in million pieces)	Number of forged notes detected
		pieces
April . . . . .	28.77	27
May . . . . .	24.96	23
June . . . . .	28.64	23
July . . . . .	31.42	17

The matter has been referred by the Reserve Bank of India to the Police authorities for investigation.

**Rubber Board**

826. SHRI V. GOPALSAMY: Will the Minister of COMMERCE be pleased to state:

(a) what was the amount of subsidy given by the Rubber Board during the last three years, year-wise and the